

**List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice**

<b>S. No.</b>	<b>Type of case</b>	<b>Case No.</b>	<b>Year</b>	<b>Party</b>	<b>District</b>	<b>Valuation</b>	<b>Judgement passed By</b>	<b>Letter No. &amp; Date</b>
1	FAFO	587	2002	Dilip Kumar Jain vs Mausooma Syed Hussain	Firozabad	20,00,000.00	Civil Judge	1669/28.05.2016
2	FAFO	605	2004	GAIL vs M/s SR Glass Industries Ltd	Firozabad	6,16,032.00	Civil Judge	1674/28.05.2016
3	FAFO	637	2006	Megh Singh Chaturvedi vs Tribhuan Nath	Firozabad	7,00,000.00	Civil Judge	1671/28.05.2016
4	FAFO	2450	2006	M/s Delux Glass Industries vs ESIC	Firozabad	1,60,598.00	Civil Judge	1673/28.05.2016
5	FAFO	475	2014	Deepak Rajauriya vs Sri Jawahar Lal Sharma	Firozabad	10,00,000.00	Civil Judge	1670/28.05.2016
6	FAFO	2151	2014	Sri Kailash Chandra Jain vs ESIC	Firozabad	64,051.00	Civil Judge	1672/28.05.2016

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S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPLD	399	2010	BIJNOR	SMT. MRIDULA AND OTHERS VS U.P. POWER CORPORATION LTD.	16,10,000	ADD CIVIL JUDGE	1710/02.06.16
2	F APLD	294	2013	BIJNOR	NARENDRA SINGH AND OTHERS VS SMT. MAHENDRA KAUR AND OTHERS	6,00,000	CIVIL JUDGE	1711/02.06.16
3	F APL	37	2011	BIJNOR	PUSHPENDRA KUMAR AND OTHERS VS U.P. POWER CORPORATION	5,83,778	ADD CIVIL JUDGE	1712/02.06.16
4	FAPL	775	2014	BIJNOR	ZAHEER AHMAD VS STATE BANK OF INDIA AND OTHERS	6,12,853	ADD CIVIL JUDGE	1713/02.06.16
5	FAPL	294	2012	BIJNOR	SUSHIL KUMAR SHARMA VS SMT. UMA AND OTHERS	5,50,000	ADD CIVIL JUDGE	1714/02.06.16
6	F APL	482	2000	BIJNOR	STATE BANK OF INDIA VS SRI ZAHIR AHMAD AND OTHERS	1,000.00	ADD CIVIL JUDGE	1715/02.06.16

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1	FAPL	356	2008	FIROZABAD	RAMESH SINGH AND OTHERS VS WAQF IDGAH AND OTHERS	8,23,880	CIVIL JUDGE	1675/28.05.16
2	FAPL	167	1997	FIROZABAD	M/S NARAYAN GLASS WORKS VS CANARA BANK AND OTHERS	12,33,146.71	CIVIL JUDGE	1676/28.05.16
3	FAPL	453	2010	FIROZABAD	M/S SRI BHAGWAN RICE MILL AND OTHERS VS U.P FINANCIAL CORPORATION AND OTHERS	12,00,000	CIVIL JUDGE	1677/28.05.16
4	FAPL	455	2009	FIROZABAD	KUMARI VEENA VS SRI RAMJIT SINGH	15,00,000	CIVIL JUDGE	1678/28.05.16
5	FAPL	358	2011	FIROZABAD	SHAKILUDDIN KHAN VS SHAHZAD ALI AND OTHERS	17,17,000	CIVIL JUDGE	1679/28.05.16
6	FAPL	395	2013	FIROZABAD	BISARUDDIN VS SRI SHAHZAD ALI AND OTHERS	10,00,000	CIVIL JUDGE	1680/28.05.16